

(14)

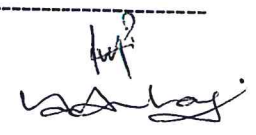

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/58,59,60/IB/2018
PETITION NUMBER : CP/541/IB/2018
NAME OF THE PETITIONER(S) : ICICI BANK LTD
NAME OF THE RESPONDENT(S) : MARG LTD & 2 ORS
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM			
1.	N.P. VIJAY KUMAR	} COUNSEL FOR RESP.	
2.	V.J. AREL RAJ		
1.	O.M. Pradeep Senior Advocate	} Counsel for Petitioner	
2.	P. Rajadurai for MARG LTD & 2 ORS		

ORDER

Put up the matter along with the main CP/541/IB/2018 on 30.08.2018 for hearing further submissions. Interim orders passed in MA/58, 59 & 60/IB/2018 are extended till further hearing.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

knp